

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1128
TO BE ANSWERED ON THE 13TH DECEMBER, 2022

PROMOTION OF NATURAL FARMING

1128. SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is taking steps to promote 'Jaivik Kheti' (Chemical free agriculture) in the country;
- (b) if so, the details thereof;
- (c) whether the Government has developed any web portal for direct sale of organic produce by farmers to the consumers to help them for better price realization:
- (d) if so, the farmers who have been registered so far, State/UT-wise including Gujarat; and
- (e) the steps taken for capacity building of farmers and particularly the details of area being covered so far ?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Government has been promoting organic farming in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both the schemes stress on end to end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post harvest management support including processing. PKVY is being implemented in all the States other-than North Eastern States, across the country. MOVCDNER scheme is implemented exclusively in the NE States.

Under PKVY, farmers of various states of the country are provided financial assistance of Rs 50000/ha for 3 years out of which, Rs 31000/ ha / 3 years is provided directly to farmers

through DBT for on-farm and off-farm organic inputs. Financial assistance of Rs 20 lakh/ cluster of 1000 ha for 3 years is provided for value addition and infrastructure creation.

Under MOVCDNER, an assistance of Rs. 46,575/ha for 3years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Financial assistance @ Rs 32500/ ha for 3 years is provided to farmers for off farm /on –farm organic inputs under the scheme

(c) & (d): Government has developed web portal- www.Jaivikkheti.in/ as an online marketing platform for direct sale of organic produce by farmers to the consumers to help them for better price realization. Total 6.09 lakh farmers have been registered under **Jaivik kheti portal**. The state/UT – wise (including Gujarat) details of number of farmers registered on the portal is given in **Annexure- I**.

(e): Under PKVY there is provision of assistance @ Rs 7500/ha for 3 years for training and capacity building of farmers on organic production whereas, under MOVCDNER Rs 10000/ha for 3 years is provided for training and hand holding of farmers for capacity building on organic production.

National Center For Organic and Natural Farming (NCONF) a sub-ordinate office of DA&FW, has been organizing various training and capacity building programme namely 30 Day's Certificate Course, Field Demonstration and Training, Extension Officer training Programme and 7 days online/offline training course on various aspects of organic farming for farmers and other stake holders.

Multi- disciplinary team of scientist of Indian Council of Agriculture (ICAR) are involved in need-based training to farmers and extensions agents and giving technical support to State agencies for promotion of organic farming. Scientists in Krishi Vigyan Kendra (KVK) organize regular training programs to farmers and extension personnel on organic agriculture including production and use of organic inputs.

The details of state-wise area covered under organic farming under NPOP and PGS-India programme certification during 2021-22 is given in **Annexure-II**.

The state/UT – wise (including Gujarat) details of number of farmers registered on the portal:

Sl. No.	State/UTs	No. of Farmers
1.	Andhra Pradesh	971
2.	Arunachal Pradesh	77
3.	Assam	7339
4.	Bihar	13222
5.	Chhattisgarh	27780
6.	Daman and Diu	1131
7.	Delhi	2882
8.	Goa	11556
9.	Gujarat	3885
10.	Haryana	323
11.	Himachal Pradesh	1830
12.	Jammu and Kashmir	1
13.	Jharkhand	9926
14.	Karnataka	11500
15.	Kerala	14781
16.	Madhya Pradesh	47465
17.	Maharashtra	39281
18.	Manipur	1180
19.	Meghalaya	1214
20.	Mizoram	306
21.	Nagaland	1130
22.	Odisha	31299
23.	Punjab	22
24.	Rajasthan	40414
25.	Tamil Nadu	3653
26.	Tripura	892
27.	Talangaana	4360
28.	Uttar Pradesh	105896
29.	Uttarakhand	217795
30.	West Bengal	7222
	Total	609144

Source: www.Jaivikkheti.in/

Annexure- II

State-wise total land under organic farming under NPOP and PGS- India programme certification during 2021-22.

Area (in ha)

S. No.	State	Under NPOP Certification	Under PGS certification
1.	Andhra Pradesh	47922.42	206000.00
2.	Arunachal Pradesh	12636.64	380.00
3.	Assam	18102.94	4400.00
4.	Bihar	30941.01	24600.00
5.	Chhattisgarh	18856.46	109000.00
6.	Goa	12669.88	10080.00
7.	Gujarat	154950.14	2000.00
8.	Haryana	3198.95	400.00
9.	Himachal Pradesh	11160.55	17700.00
10.	Jammu & Kashmir	30675.58	560.00
11.	Jharkhand	58870.14	23940.00
12.	Karnataka	96188.88	20900.00
13.	Kerala	43676.54	96380.00
14.	Ladakh	7280.37	10000.00
15.	Lakshadweep	895.51	2700.00
16.	Madhya Pradesh	1504950.14	175560.00
17.	Maharashtra	1133570.30	32160.00
18.	Manipur	14628.42	600.00
19.	Meghalaya	27508.74	900.00
20.	Mizoram	19038.89	680.00
21.	Nagaland	14269.27	480.00
22.	Delhi	12.948	10000.00
23.	Odisha	488904.77	44800.00
24.	Pondicherry	21.505	160.00
25.	Punjab	7564.60	7000.00
26.	Rajasthan	488904.77	123000.00
27.	Sikkim	75475.28	3000.00
28.	Tamil Nadu	52305.73	8240.00
29.	Telangana	39200.47	13800.00
30.	Tripura	12081.63	1000.00
31.	Uttar Pradesh	70946.65	78580.00
32.	Uttarakhand	89670.88	140540.00
33.	West Bengal	7280.37	2400.00
34.	Daman Diu & Dadar Nagar	-	11100.00
35.	Andaman & Nicobar	-	1360.00
36.	Chandigarh	-	1300.00
	Total	4726714.74	1185700.00
Grand total		5912414.74	

Source: NPOP (APEDA)
PGS (NCONF)
